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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6876/2010

JHULELAL SINDHU NAGAR COOPERATIVE GROUP HOUSING SOCIETY LIMITED Petitioner

Through: Mr. Ravinder Sethi, Senior Advocate

with Ms. Lakshmi Gurung, Advocate.

versus

DDA AND ANR Respondent

Through: Mr. Sanjay Katyal, Standing Counsel,

DDA with Ms. Chand Chopra,

Advocate.

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER 03.02.2023

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Learned counsel for the Respondent is directed to place on record his written submissions, not exceeding three pages, along with the judgments he seeks to rely upon, within a period of two weeks.

List for final disposal on 12.04.2023 at 3:30 P.M.

MANMEET PRITAM SINGH ARORA, J

FEBRUARY 3, 2023/msh/aa